Convtruction of Flats By D.D.A. under the **Group Housing Schemes**

645. DR. K. MATHEW KURIAN : SHRI P. K. MUNJACHEN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of flats sold by the Delhi Development Authority under Cash Down System during the last five years;

(b) the number of conveyance deedsallottee executed by the DDA;

(c) the details of lease deed for land if any executed in respect of group housing ichemes:

(d) the details of conveyance deedcommon portions and common services, if any, executed in respect of group housing ies; and

(<e) whether it is a fact that as hirepurchase and cash down allotments are mixed up, DDA propose to execute either the lease deed for land or the conveyance deed for common portions /common services till the hire purchasers have paid their dues ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (*a*) 6699.

(b) 510 'Conveyance Deeds-Allottees' have so far been executed.

(c) No perpetual lease deed for land has been executed so far in any of the group housing schemes.

No such conveyance deed has also been so far executed in any of the group housing schemes.

(e) Yes. Sir.

Interest charged by D.DA. on capital outlay

646. DR. K. MATHEW KURIAN : SHRI P. K. KUNJACHEN:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the criterion followed by the Delhi Development Authority for charging interest on capital outlay during construction period in the case of flats sold by it;

(b> the year-wise interest charged on capital outlay during construction on housing schemes for the last five years ending on 31st March. 1974: and

(c) the year-wise interest incurred by DDA on actual borrowings for housing schemes for the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Interest is charged for a period of H years to cover the interest on the capital outlay during the construction period.

(b) No separate booking is made in the accounts in respect of interest charged on capital outlay during construction on housing schemes.

Year						Rupees in lakhs
1969-70		•	 ,		.,	27 .40
1970-71		1.1	4		* 1	49 ·78
1971-72	•	Υ.,	100			63 - 57
1972-73		м.,				100.59
1973-74		·	÷.,	1.1	- 1	122.05

Statutory Control Board for distribution of Quarters of Godavari, Krishna and Cavery

647. SHRI B. P. NAGARAJA MUR-THY:

SHRI B. RACHA1AH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether the Central Government are aware that the basin of Godavari with Krishna and Cauvery in the region, of Kar-! nataka and Tamil Nadu is found techni-1 cally feasible;

(b) whether Government propose to constitute a statutory control board for distribution of waters of these river basins among the States of Maharashtra, Andhia Pradesh. Karnaiaka and Tamil Nadu: and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THK. MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH) ; (a) Sharing of Godavari waters among the Sharing of Godavari waters among the concerned States is at present under adjudication by the Godavari Water Disputes Tribunal. The Krishna Water Disputes Tribunal has already given its report and the references made by the party States and the Government of India are presently under consideration of the Tribunal. As regards Cauvery waters, discussions are proposed to be held on the 28th and 29th of this month with the Chief Ministers of Kamataka, Kerala and Tamil Nadu regarding the possible scope for economy in the existing and proposed uses by the three concerned States.

(b) No such proposal is at present under consideration

91 Written Answers

(c) Does not arise. JHfh yielding varieties of Sugarcane

648. SHRI B. P. NAGARAJA MUR-THY:

SHRI B. RACHAIAH :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that three new highyielding varieties of sugarcane, two of sunhemp and one of potato have been developed by the agricultural research centres in the country; and

(b) if so. the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : (a) and (b"> A statement is enclosed.

Statement

The Research Institutes of the Indian Council of Agricultural Research (ICAR) relating to Sugarcane, Jute and Potato and the All India Coordinated Crop Improvement Projects relating to these crops sponsored by the ICAR have been evolving new varieties of these crops.

SUGARCANE:

Thirty-six new varieties of sugarcane selected during 1973 were tested in different parts of the country for their yield and other agronomic characters. Of these. 10 varieties were early maturing and have a sugar percentage between 1 9 and 20. Some of them mature in 10 months. These are being further evaluated before release.

SUNHEMP :

Two new Sunhemp varieties have been recommended for cultivation. They are *Cliindwara* and *K*. 12 *Yellow*. "Chindwara" has been recommended for some areas in Madhya Pradesh. *K*. 12 Yellow has been released for the Pratapgarh and Varanasi belt in Uttar Pradesh.

POTATO

At the Central Potato Research Institute, two new varieties "Kufri Lauvkar" and "Kufri Dewa" were released in January. 1973. Kufri Lauvkar with its white long tubcra and early bulking habit is recommended for the plateau areas in Maharashtra for rabi as well as monsoon season plantings. Kufri Dewa with its high yielding capacity and good storage at high temperature under ordinary storage is recommended for the Torai region and in areas where variety Phulva is in demand. This variety also possesses a useful degree of frost tolerance in the field. 649. [Transferred to the 3rd December, 191 A.]

Cattle diseases through imported cowt and bulls

650. SHRI B. P. NAGARAJA MURTHY :

SHRI B. RACHAIAH :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that 'quality' cows and bulls imported by.. Government to improve the breed of livestock in the country are apprehended to have a serious cattle disease which might take generations to eradicate; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No, Sir. The Government of India has not received any report from any State that the exotic cows and bulls imported by Government from different countries are apprehended to have any serious cattle disease.

(b) Does not arise.

Central Aid to Universities

651. SHRI B. P. NAGARAJA

MURTHY : SHRI B.

RACHAIAH :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the Ministry of Education have issued an order to the effect that no new university will receive Central grants unless the University Grants Commission is convinced that the establishment of the university is fully justified on various grounds; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION, SOdAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) Section 12A of the University Grants Commission (Amendment) Act, provides that no grant shall be given by the Central Government', the Commission, or any other organisation receiving: any funds from the Central Government, to a University which is established after the commencement of the University Grants Commission has after satisfying itself as to such matters as may be prescribed, declared such University to be fit for receiving such grant. The rules under which the Commission may declare a University fit to receive giants have since been notified by